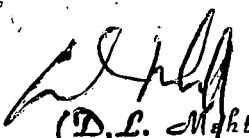


C. A. T. Bench, JAIPUR

Date of Order	Orders
4.10.93	None for the petitions. Mrs. V.S. Gargan - Counsel for respondents The application for early hearing is accepted. The T.A. No. 2413/86 (O.A. No. 160/85) may be listed for hearing at the stage of direction on 4.11.93. The M.P. stands disposed of  (P.P. Srivastava) M(A)  (D.L. Mehta) Vice-Chairman city sent to the app. & mp. and on uid 7639 to 7640 2 to 13453 U